

and English versions.) [Placed in Library See No. LT 2068/92]

13.39 hrs

PETITIONS

(4) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheet and Profit and Loss Accounts, Railways for the year 1990-91 (Hindi and English versions). [Placed in Library See No LT2069/92]

**(I) Inclusion of Khatve Community of Bihar in the Schedule to the Constitution (Scheduled Castes) Order, 1950 Pertaining to the State of Bihar**

[*Translation*]

13.38 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return here with the Finance Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 6th May, 1992 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.38 1/2 hrs

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTING OF THE HOUSE

Minutes

[*English*]

SHRI PROBEN DEKA (Mangaldoi): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on absence of Members from the Sittings of the House held on the 5th May, 1992.

SHRI LALIT ORAON (Lohardage): Mr. Speaker, Sir, I beg to present a petition signed by Shri Kameshwar Chaupal, 8, Virchand Patel Marg, Patna (Bihar) regarding the inclusion of the Khatve Community of Bihar in the Schedule of Constitutional (Scheduled Castes) order 1950 pertaining to Bihar State.

**(II) Rehabilitation of Migrants from Bangladesh now residing in Begali Colony, Hastinapur, Merrut, Uttar Pradesh.**

[*English*]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to present a petition signed by Shri Maralendu Malik and other migrants from Bangladesh, now residents of Begali Colony, Hastinapur, District, Merrut, Uttar Pradesh, regarding their rehabilitation.

13.40 hrs.

STATEMENT BY MINISTER

**Group Dialling facility in Rural Areas**

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILLAI): Sir, I wish to keep the House informed of two important measures that the Government is taking relating to